

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1792
ANSWERED ON:03.08.2000
COMMITTEE ON SAFEGUARDING CHEMICAL HAZARDS
P.D. ELANGO VAN

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

state:

- (a) the names of chemical industries which are using dangerous chemica / gases for their industrial purposes and funds spend for the safety and security;
- (b) the list of hazardous and dangerous chemicals which are used by various Industries with proper permission and license and the suppliers;
- (c) whether the Government have formulated any Committee to safeguard the hazards in the chemical factories especially those using pioisonous / dangerous gases or chemicals; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS)

- (a) : According to the information supplied by the Ministry of Environment and Forests, over 13,000 units handle hazardous chemicals of which 1436 units handle specific chemicals beyond the threshold quantity.
- (b) : As per the Manufacture, Storage and Import of Hazardous Chemical Rules,(1989), 646 chemicals have been identified as hazardous.
- (c) & (d): Ministry of Environment and Forest, the nodal Ministry, has constituted a Central Crisis Group. Crisis Groups have also been constituted at the State, District and local levels.